

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 404(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Sanjay Kumar Mittal & Ors. Vs. Suryansh
Buildwell Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Respondent

ORDER

Notice is accepted by Counsel for the Respondent. Reply, if any, be filed
within 2 weeks.

To come up for further consideration on 15th December, 2017.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)